

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency)No. 409 of 2019

IN THE MATTER OF:

Indo Alusys Industries Ltd.

.....Appellant

Vs.

SMW Metal Pvt. Ltd.

.....Respondent

Present :

For Appellant: Mr. Saurabh Kalia, Mr. Rohit, Advocates

For Respondents: Mr. P.Nagesh, Advocate for R-1

O R D E R

12.09.2019 - Due to paucity of time, the matter could not be taken up.

Post the appeal on **21st October, 2019**.

[Justice S. J. Mukhopadhaya]
Chairperson

[Kanthi Narahari]
Member (Technical)

ss/sk